

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

FIR No. 17/2018

PS: EOW

State Vs. Jitender

**Application for cancellation of bail of accused
Jitender.**

04.08.2020


Present: Ld. APP for the State via Video Conferencing
through Cisco Webex.

No time left. As the undersigned has to attend
the meeting of **Committee for Better Coordination
between Bench and Bar** in Conference Room No. 302 to
discuss letter of Ld. Registrar General dated 03.08.2020
qua suggestions and views about the manner of Graded
Resumption of Court hearing/functioning.

Put up for 07.08.2020.

Ahlmad is directed to inform the parties through
email/WhatsApp or any other electronic means.

Copy of this order be also uploaded on the
official website of this Court.


(Arul Varma)
CMM (Central), Delhi
04.08.2020

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

FIR No. 17/2018

PS: EOW

State Vs. Dinesh

Application

04.08.2020

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through Cisco Webex.

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04.08.2020

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

**FIR No. 263/2019
PS: Crime Branch
State Vs. Pradeep Kattamuri
Application**

04.08.2020

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through Cisco Webex.

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CMM (Central), Delhi
04.08.2020**

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

FIR No. 195/2016

PS: EOW

State Vs. Tanuj Rastogi Etc.

Application

04.08.2020

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through Cisco Webex.

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Resumption of Court hearing/functioning.

Put up for 11.08.2020.

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CMM (Central), Delhi
04.08.2020

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

FIR No. 43/2016

PS: EOW

State Vs. Avdhesh Goel & Ors.

Application

04.08.2020

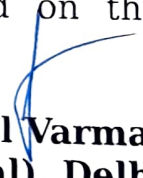
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